

- 6 Mumbai-Pune-Bidar. Hyd-Bangalore-Mangalore-Mumbai STM-16 Ring
- 7 Bangalore-Chennai-Vijaywada-Hyd-Bangalore STM-16 Ring
- 8 Calcutta-Raipur-Nagpur-Hyd-Vijaybrada-Cuttak-Calcutta STM-16 Ring
- 9 Chennai-Bangalore-Coimbatore-Enk-Tvm-Madurai-Chennai STM-16 Ring
- 10 Mumbai-Pune-Bida-Nagpur-Bhopal-Indore-Mumbai STM-16 Ring.

**Unemployed Workers of
M/s Instrumentation Ltd.**

*419. SHRI TARACHAND BHAGORA : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that the jobs of over 3000 workers are at risk in M/s. Instrumentation Ltd. at Kota as the Government undertaking has become sick; and

(b) if so, the steps taken or proposed to be taken to revive the unit and protect the job of the workers?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). The case of M/s. Instrumentation Ltd., Kota was referred to BIFR in October, 1993 and the company was declared as a sick unit under Sick Industrial companies (Special Provisions) Act, 1985 by BIFR on 19.1.1994. BIFR have appointed IDBI as the operating agency for formulation of a revival plan. After inviting bids for takeover/merger of this company, IDBI received certain offers which have not been found acceptable by BIFR. M/s. Instrumentation Ltd., Kota has submitted another revival plan to the IDBI and Government.

Welfare Project for Working Children

*420. SHRI HARIN PATHAK : Will the Minister of LABOUR be pleased to state :

(a) the details of voluntary agencies being financially assisted by the Government for taking up welfare projects for working children under the Grants in aid scheme in different parts of the country State-wise/project-wise; and

(b) the achievements made by the above agencies during the last two years?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). A list of agencies assisted under the scheme of Grants in aid to voluntary organisations, during the years 1994-95 and 1996 is enclosed in the Statement.

2. Activities taken up by the voluntary agencies with financial assistance from the Government include measures for prevention of child labour, taking up of welfare projects wherein the children are provided non-formal education, vocational/skill training, supplementary

nutrition and health care etc. All the voluntary agencies taken together covered 2820 and 4545 children during 1994-95 and 1995-96 respectively.

STATEMENT

*List of Organisations Assisted Under
Grants-In-Aid Scheme*

1994-95

1. The Congregation of the Sisters of the Cross of Chavanad, Tiruchirappalli.
2. Indian Council for Child Welfare, New Delhi.
3. Ruchika School, Bhubaneswar.
4. Karnataka State Council for Child Welfare, Bangalore.
5. Institute of Psychological and Educational Research, Calcutta, West Bengal.
6. India International Rural Centre, New Delhi.
7. Amrit Child Labour Welfare Society, Ahmedabad, (Gujarat).
8. Vivekananda Education Society, Calcutta, West Bengal.
9. Shramik Vikas Sewa Ashram, Allahabad, Uttar Pradesh.
10. Central Young Mizo Association, Aizawal, Mizoram.
11. Indian Council for Child Welfare, New Delhi.

1995-96

1. The Congregation of the Sisters of the Cross of Chavanad, Tiruchirappalli, Tamil Nadu.
2. Indian Council for Child Welfare, New Delhi.
3. Ruchika School, Bhubaneswar, Orissa.
4. Karnataka State Council for Child Welfare, Bangalore, Karnataka.
5. Institute of Psychological and Educational Research, Calcutta, West Bengal.
6. India International Rural Centre, New Delhi.
7. Vivekananda Education Society, Calcutta, West Bengal.
8. Shramik Vikas Sewa Ashram, Allahabad, Uttar Pradesh.
9. Gramin Sansadhan Vikas Parishad, Buxur, Bihar.
10. United Club, Ujini, Orissa.
11. Jibaramjee Club, Orissa.
12. Gram Vikas Seva Samity, Allahabad, Uttar Pradesh.
13. Karimpur Social Welfare Society, Dist. Nadia, West Bengal.
14. India Council for Child Welfare, Tamil Nadu.
15. Vijayapuram Praja Seva Samithi, Chittoor, Andhra Pradesh.
16. Bandhuwa Mukti Morcha, New Delhi.
17. Rafi Ahmed Kidwai Shiskha Samity, Bhopal, Madhya Pradesh.
18. Gram Swaraj Abhiyan Sansthan, Baishali, Bihar.